

(c) whether the international financing agencies viz., World Bank, I.D.A., would be approached for financial assistance for the completion of these projects ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :
(a) The Government of Himachal Pradesh forwarded to the Central Water Commission in May 1984 a brief proposal for an integrated Area Development Project in Una District for channelisation of Swan Nadi and irrigation estimated to cost Rs. 225 crores. The State Government was requested by the Central Water Commission in July 1984 to formulate the detailed scheme according to the guidelines of Central Water Commission. The detailed project report has not been received from the State Government so far.

(b) and (c). Do not arise as the detailed project report has not been received from the State Government.

Improvement of capacity of container handling equipment at Haldia Dock Complex

**352. SHRI PURAN CHAND MALIK :
SHRI SYED MASUDAL
HUSSAIN :**

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether there is any proposal to improve and increase the capacity of container handling equipment at Haldia Dock Complex;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (c). Due to a resources constraint, a token provision of Rs. 1.00 crore has been made in the Seventh Plan for augmenting the container handling facilities at an estimated cost of Rs. 10.25 crores. The scheme has been projected for possible financial assistance under the Overseas Economic Cooperation Fund from Japan.

The scheme as projected comprises the addition of the following equipments :—

| | |
|-----------------|---------|
| (1) Portainer | 1 No. |
| (2) Transtainer | 1 No. |
| (3) (a) Tractor | 5 Nos. |
| (b) Chassis | 10 Nos. |

Number of passengers travelled between Delhi/New Delhi and Madras, Bombay, Howrah and Bangalore

353 DR. SUDHIR ROY : Will the Minister of RAILWAYS be pleased to state the number of passengers travelled between Delhi/New Delhi and Madras, New Delhi/Delhi and Bombay, New Delhi/Delhi and Howrah, New Delhi/Delhi and Bangalore during the last one year ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : Number of passengers travelled during 1985-86 between Delhi/New Delhi and the following stations is given below :—

| | |
|-----------|-------|
| Madras | 260 |
| Bombay | 1,144 |
| Howrah | 643 |
| Bangalore | 219 |

(Figures in thousands)

Use of Shipping Corporation of India's Ships by smugglers

354. SHRI R. M. BHOYE : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether a large scale use of Shipping Corporation of India's Ships by smugglers have come to the notice of Government;

(b) if so, the details in this regard in so far as the question of detection of ships is concerned;

(c) whether any enquiry has been conducted in this regard; and

(d) if so, the details thereof along with the composition and guidelines to its members issued in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). During the period March 1985 to July 1986, 43 cases of smuggling in SCI's ships have been reported. Of these, the only major case is the seizure of contraband goods worth Rs. 1.19 crores from the vessel m. v. Samrat Ashok at Visakhapatnam on 28/29th June 1986. The contraband goods seized were 581 packages comprising of 917 VCRs/VCPs, some textiles and other electronic goods.

(c) and (d). In addition to the disciplinary action initiated by SCI, a High Level Committee under the Chairmanship of Director General (Shipping) with representatives of Directorate of Revenue Intelligence and Department of Revenue has been constituted by the Government. The Committee inter-alia will look into :—

- (i) The pattern and size of contraband carriage in SCI vessels in the last five years.
- (ii) Steps to evolve a system both on—board SCI vessels and within the administrative Ministry for preventive vigilance as well as to check the misuse of SCI vessels for smuggling of contraband.
- (iii) How the legal and administrative responsibility in regard to contraband is to be fixed.
- (iv) Action taken against the crew members who were held either directly or indirectly responsible for the economic offences by way of recovery of fines imposed or disciplinary action taken against them.

Functioning of blood banks and voluntary agencies

355. SHRI JAGANNATH PATNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of blood banks functioning at present in the country, State-wise;

(b) the number of Voluntary agencies functioning to help the hospitals in the country, State-wise;

(c) whether Government are giving encouragement in the highest blood donation among the institutions in the country, and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The requisite information is given in the Statement-I below.

(b) The list of Voluntary agencies engaged in promotion of voluntary blood donation is given in the Statement-II below.

(c) and (d). Encouragement to Voluntary blood donation is an integral component of the Scheme for strengthening and modernisation of blood banking and transfusion services during the Seventh Plan. Government also have a scheme for giving grant-in-aid to voluntary organisations engaged in propagation of voluntary blood donation programme.

Statement-I

*Total number of blood banks in the country
(As per available information)*

| No. | Name of the State/U.T. | Total No. of Blood Banks |
|-----|------------------------|--------------------------|
| 1 | 2 | 3 |
| 1. | Assam | 6 |
| 2. | Andhra Pradesh | 73 |
| 3. | Bihar | 29 |
| 4. | Gujarat | 10 |
| 5. | Haryana | 12 |
| 6. | Himachal Pradesh | 6 |
| 7. | Jammu & Kashmir | 1 |